BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.121/KB/2014

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

Name of the Company		Dhiraj Kumar Mantri -Versus-Starmark Dealers Pvt.Ltd & Ors		
Under Section		397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
		Manuy Advocate Advocate Advocate	7 Respondents	18/01/2018.
1.	Mr. Soli Ne. A. K.	ist Hagen ? Upadlyny ?	fa ledstie	18/1/18

ORDER

Ld. Counsels for the petitioner as also Ld. Counsel for the respondents are present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed.

List on 26.02.2018 for hearing.

(Jinan K.R.)

Member (Judicial)

Ød ____

(V.P. Singh) Member (Judicial)